O.A.386/90

Coram : Hon'ble Mr. J.N.Murthy : Judicial Member

Hon ble Mr. M.M. Singh : Administrative Member

30-8-1990

At the request of the counsel for the applicant, the case is adjourned. Mr.R.M.Vin, learned counsel for the respondents present.

(M.M.Singh) Administrative Member

(J.N.Murthy) Judicial Member

a.a.b.

O.A./386/90

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. D.K. Agarwal .. Judicial Member

22.10.1990

Heard Mr. R.J. Oza and Mr. R.M. Vin, learned advocates for the applicant and respondents respectively. The causes of action of two petitioners are separate and learned advocate for the petitioners seeks liberty to file separate petition. He is allowed to do so. The case is disposed of accordingly.

(D K Agarwal)
Judicial Member

(P H Trivedi) Vice Chairman

*Mogera